

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:5839

ANSWERED ON:29.04.2015

EXPERT GROUP ON CYBER CRIMES

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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has set up an Expert Group for comprehensively tackling Cyber Crimes in this country;
- (b) if so, the details in this regard; and
- (c) the details of the terms and reference of the Expert Group?

**Answer**

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) and (b): In order to comprehensively address the issues of Cyber Crimes, Ministry of Home Affairs has set up an Expert Group consisting of Academicians and Professionals of repute to prepare a roadmap for effectively tackling the Cyber Crimes in the country and give suitable recommendations on all facets of cyber crime.

The five-member Expert Study Group comprises of Dr. Rajat Moona, Director General Centre for Development of Advanced Computing (CDAC), Professor Balakrishnan, Indian Institute of Science, Bengaluru, Dr. Gulshan Rai, then Director General Indian Computer Emergency Response Team (Cert-In), Professor Manindra Aggarwal, Indian Institute of Technology (IIT), Kanpur and Professor D. Dass, International Institute of Information Technology (IIIT), Bengaluru. Shri Kumar Alok, Joint Secretary, Ministry of Home Affairs is the Convenor of the Expert Group.

(c): The Terms of Reference of the Expert Group are:

- i) To prepare a Road Map for effectively tackling the Cyber Crime in the country and give suitable recommendations on all its facets.
- ii) Recommend possible partnerships with Public and Private Sector, NGOs, International Bodies and International NGOs.
- iii) Any other special measures / steps the Expert Group may like to recommend with regard to tackling Cyber Crimes.